



**ROC No.5/2020/MHCAC**

**Date 12.10.2020**

**NOTIFICATION No.229/2020**

It is hereby informed that the Madras High Court Arbitration Centre is open for Physical hearing from 07.10.2020 adopting the standard operating procedures now followed by the Hon'ble Madras High Court for physical hearings.

The facility of Video Conference for virtual sittings will also be extended for those who are desirous of conducting the Arbitration Proceedings through Video Conference.

**High Court of Madras,  
Chennai.  
Dated : 12.10.2020**

**Sd/-  
Additional Registrar (Vigilance)  
-Cum-Ex.Officio Member  
Madras High Court Arbitration Centre**